GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:4721 ANSWERED ON:18.12.2009 SOLAR CITIES Raghavan Shri M. K.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the criteria set for the identification of cities to be developed as solar cities in the country;
- (b) the reasons for not including cities from other States including Kerala in the list of cities identified to be developed as solar cities during the Eleventh Five Year Plan period; and
- (c) the future planning of the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a): The criteria set by the Ministry for the identification of cities include a city population between 0.5 to 5 million (with relaxation given to special category States including North-East States), initiatives and regulatory measures already taken alongwith a high level of commitment in promoting energy efficiency and renewable energy. The Solar City aims to reduce a minimum of 10% of its projected demand of conventional energy at the end of five years through energy efficiency measures and generation from renewable energy installations.
- (b)&(c): Proposals were invited from all States and Union Territories for development of Solar Cities. So far, in-principle approval has been given to 34 Cities from Andhra Pradesh, Assam, Chandigarh, Chattisgarh, Gujarat, Goa, Haryana, Karnataka, Maharashtra, Madhya Pradesh, Manipur, Nagaland, Orissa, Punjab, Rajasthan, Tamilnadu, Tripura, Uttar Pradesh, Uttarakhand including Kerala to be developed as Solar Cities based on the proposals received as per guidelines. Proposals from remaining States are yet to be received. A total of 60 Cities are proposed to be developed as Solar Cities.